

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

Com. A. No. 01/2024

INBREW BEVERAGES PRIVATE LIMITED

APPELLANT (S)

VERSUS

M/S MOUNT DISTILLERIES LIMITED

RESPONDENT (S)

For Appellant : Mr. Pramit Chhetri, Ms. Bhawana Chettri and Mr. Arun Rai, Advocates.

For Respondent : Mr. Sudesh Joshi and Ms. Gazala Parvin, Advocates.

Date: 04/07/2024

CORAM:

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

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ORDER : (per the Hon'ble, the Chief Justice)

At the time of hearing of this matter, the learned Advocate representing the appellant, M/s Inbrew Beverages Pvt. Limited., seeks leave to withdraw this appeal and file the same before an appropriate forum.

Such prayer is granted.

The appeal stands dismissed as withdrawn with liberty to appellant, M/s Inbrew Beverages Pvt. Limited., to file the appeal before an appropriate forum.

(Bhaskar Raj Pradhan)
Judge

(Biswanath Somadder)
Chief Justice